

[Prof. Yadunath Pandey]

and the tourists to stay in that poisonous and polluted environment. Machines of this project mostly remain out of order and the polluted water continuously flows in the river Bhairavi. After concerted efforts to make the Management understand the problem, a proposal to construct a canal to drain out effluents was drawn out but it is still under consideration.

Through the august House, I would like to request the Government to take short term and long term measures in order to remove water and air pollution in Rajarappa area under Consumers Protection Act, 1986 and take appropriate action to boost tourism.

- (iv) **Need to take adequate measures for overall improvement of Railway Service in Birbhum district, West Bengal**

[English]

DR RAMCHANDRA DOME (Birbhum) Sir, Railway service in Birbhum district specially the section from Sainthia to Andal via Suri is of primitive quality. The district head quarters is linked directly with this line. But, it is single line track. A few old trains plying through this line from Andal to Sainthia or Ajimganj station, are run by steam engines. 'Mayurakshi Fast Passenger' is the only fast train, plying from Rampurhat to Howrah via Suri on this section. This train too is run by steam engine. Consequently, large number of passengers, mainly commuters face a lot of difficulties. Moreover this important railway line is passing through the on-going 'Bakreswar Thermal Power Project' in Birbhum.

I urge upon the Government to take adequate measures for overall improvement of railway service on that section particularly by doubling the railway track from Andal to Sainthia with electrification/dieselisation of the engine of 'Mayurakshi Fast Passenger',

improvement of other passenger trains and improvement of the Suri station and introduction of more trains.

- (v) **Need to look into the grievances of the workers of Moonidih Project of BHEL in Dhanbad District, Bihar**

SHRIA K ROY (Dhanbad) The piecerated workers of Moonidih Project of Bharat Coking Coal Limited (BCCL) in Dhanbad district of Bihar were on strike and Dharna from July 24th, 1990. Instead of reaching any solution, the situation was allowed to drift resulting in the condemnable police firing causing death of two workers and injury to many on May 10. Thirtythree workers were arrested creating widespread resentment.

The main demand of the piecerated workers of Moonidih was the payment of a special allowance to the face workers of mechanised mines as provided by the NCWA-4 (National Coal Wage Agreement) but not finalised in the last six months. There were four such mechanised mines in BCCL one being at Moonidih.

Even otherwise the piecerated workers of BCCL are having many grievances which have been highlighted in the House also but with no result. The piecerated workers are the most important section of the colliery manpower engaged in direct production of coal. They face all hazards, of the mines with no lines ventilation, water spray and even good caplamps. Many of them suffer from diseases and are involved in casualties in most of the accidents. Even after that they are not given quarters and water supply. The wage structure also does not do justice to them.

I demand a judicial enquiry into the Moonidih firing to fix responsibility, compensation to the families of the victims and set up a high level Committee to look into the grievances of the piecerated workers.